


THE HIGH COURT OF MEGHALAYA
AT SHILLONG

NOTIFICATION
Dated, Shillong ___ July, 2018

NO.HCM.II/123/2015/ : As resolved by Full Court meeting held on 5th July, 2018 the High Court of Meghalaya is pleased to declare 20th, 21st, 23rd and 24th August, 2018 as non sitting days in lieu whereof 17th, 19th, 20th and 21st December, 2018 which are now declared as working days in the High Court.

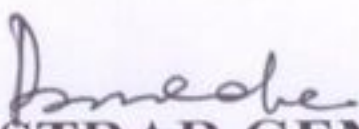
By Order


REGISTRAR GENERAL
Dated, Shillong 23rd July, 2018

Memo. NO.HCM.II/123/2015/ 4059A

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar- cum- OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
4. The PA to Registrar General, High Court of Meghalaya, Shillong.
5. The Advocate General Meghalaya, High Court of Meghalaya, Shillong.
6. The Director, Meghalaya State Judicial Academy, Shillong.
7. The District & Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.
8. The Registrar (Administration), High Court of Meghalaya, Shillong.
- ✓ 9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
10. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
11. The Court Officers, High Court of Meghalaya, Shillong.
12. The President/Secretary, High Court Bar Association, Shillong.
13. The President/Secretary, Shillong Bar Association, Shillong.
14. Notice Board.
15. Office file.


REGISTRAR GENERAL